

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

106. C.P.(IB)-98/(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2024**

NAME OF THE PARTIES: Reliance Commercial Finance Limited

VS

Worldcom Solutions Limited

**Appearance**

For Petitioner : Adv. Akhil Sarathy I/b Thodur Law Associates

For Respondent : Present but did not put appearance in the chat box

SECTION 7 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Ld. Counsel for the CD submitted that the reply is ready and has been served to the Petitioner. However, due to security code being not generated, the CD is facing some difficulty. He seeks some time to upload the reply. Let the same be done within three weeks. List this matter on **19.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Rajeev---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)